

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ICONIUM LEATHER WORKS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Iconium Leather Works Private Limited
2.	Date of incorporation of Corporate Debtor	31/08/2015
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Karnataka
4.	Corporate Identity No/ Limited Liability Identification No. of Corporate Debtor	U19116KA2015PTC082587
5.	Address of the Registered Office and principal office (if any) of Corporate Debtor	Mezzanine Floor, SY No 62, Site No 13, 6th Cross, NS Palya, BTM Layout Bangalore – 560 076
6.	Insolvency commencement date in respect of Corporate Debtor	5 th February 2021 (Copy of the order received on 19 th February 2021)
7.	Estimated date of closure of Insolvency Resolution Process	4 th August 2021
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Kondisetty Kumar Dushyantha IBBI/IPA-002/IP-N00237/2017-18/10688
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: No. 404/2,7th Main, 9th Main, 2nd Block, Jayanagar, Bengaluru – 560 011 Email ID: dushyanthak@gmail.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: No. 404/2,7th Main, 9th Main, 2nd Block, Jayanagar, Bengaluru – 560 011 Email ID: dushyanthak@gmail.com
11.	Last date for submission of claims	5 th March 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NIL
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	NA

Notice is hereby given that the National Company Law Tribunal has ordered the



commencement of a corporate insolvency resolution process of the Iconium Leather Works Private Limited on 5th February 2021 (Copy of the order received on 19th February 2021).

The creditors of Iconium Leather Works Private Limited are hereby called upon to submit their claims with proof on or before 5th March 2021 to the Interim Resolution Professional at the address mentioned against entry No. 10.

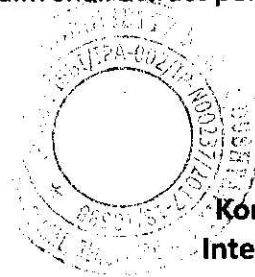
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The required claim form may please be downloaded from the site <https://ibbi.gov.in/home/downloads>.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA -NA

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19-02-2021

Place: Bengaluru



Kondisetty Kumar Dushyantha
Interim Resolution Professional

**No. 404/2,7th Main, 9th Main, 2nd Block,
Jayanagar, Bengaluru – 560 011**